## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1262/(MAH)/2017

## CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES:

Kotak Mahindra Bank Ltd. V/s. Parekh Aluminex Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION Counsel Rohit Adnocates gupta a/w. for the Anamikai/b. Petitiones HSA Admocates. Councel Lal Andhyanyin a/w Nikilá Varelhagy il b Karge No Respondent

## <u>ORDER</u>

## C.P. No. 1262/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. For want of time adjourned to 22.11.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 09.11.2017 ah

Sd/-

M.K. Shrawat Member (Judicial)

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